

## ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA SHILLONG

## NOTIFICATION

HCM. II/50/2014-Estt/819

Dated Shillong 10th November, 2022

It is hereby notified the final list of candidates to the Office of **Chairman** and **Vice Chairman** are as follows:-

Sl. No.	Name of the candidate	Office
1.	Shri. Kupar Singh Kynjing	Chairman
2.	Shri. S.P. Mahanta	Chairman

Sl. No.	Name of the candidate	Office	
1.	Shri. T.T. Diengdoh	Vice Chairman	
2.	Dr. Nitesh Mozika	Vice Chairman	

It is further notified that the above candidates or their duly assigned agents are at liberty to present personally during the counting of votes after the election to be held at 11 am, 15<sup>th</sup> November 2022 in the premises of the Meghalaya High Court Bar Association, Shillong.

RETURNING OFFICER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA
SHILLONG

Memo No. HCM.II/50/2014-Estt/ 819-A

Dated Shillong 10th November, 2022

## Copy to:

- 1. The Advocate General, High Court of Meghalaya, Shillong for favour of kind information.
- 2. Shri K.S. Kynjing, Sr. Advocate, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- 3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.

- 4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
- The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
- The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
- 7. Shri. T.T. Diengdoh, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
- 8. Shri. S.P. Mahanta, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
- 9. Dr. Nitesh Mozika, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
- 10. Shri. Kaustav Paul, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
- 11. Shri. Subir Ranjan Sen, Advocate for favour kind information and necessary action.
- 12. Smti. N.G. Shylla, Advocate, for favour kind information and necessary action.
- 13. Shri. Devorsi G. Momin, Advocate for favour kind information and necessary action.
- 14. Shri. Kishore Ch. Gautam, Advocate for favour kind information and necessary action.
- 15. Shri. Paul Roy Paske, Advocate for favour kind information and necessary action.
- 16. Shri. Sujit Dey, Advocate for favour kind information and necessary action.
- 17. Smti. Sowanki Luckina Phyllei, Advocate for favour kind information and necessary action.
- 18. Shri. Heletson Nongkhlaw, Advocate for favour kind information and necessary action.
- 19. Shri. Nelson Kharnabi, Advocate for favour kind information and necessary action.
- 20. Th. Rakesh Singh, Advocate for favour kind information and necessary action.
- 21. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
- 22. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
- 23. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
- 24. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
- 25. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
- 26. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
- 27. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
- 28. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
- 29. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.

- 30. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
- 31. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
- 32. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- 33. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
  - 34. Notice Board.
  - 35. Office File.

RETURNING OFFICER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA
SHILLONG

3799 2022.